

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)


No. K.13022/01/2016-US.II
Government of India
Ministry of Law and Justice
(Department of Justice)

....

Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 27th September, 2016.

NOTIFICATION

In exercise of the powers conferred by clause (1) of article 224 of the Constitution of India, the President is pleased to appoint (i) Dr. Shiva Nand Pathak, and (ii) Shri Rajesh Shankar, to be Additional Judges of the Jharkhand High Court, in that order of seniority, for a period of two years with effect from the date they assume charge of their respective offices.


27/9/2016

(Rajinder Kashyap)

Joint Secretary to the Government of India

Tele: 2338 3037

To

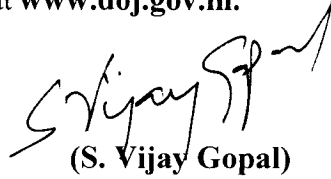
The Manager,
Government of India Press,
FARIDABAD

No. K. 13022/01/2016-US.II

Dated 27.09.2016

Copy to:-

1. (i) Dr. Shiva Nand Pathak, and (ii) Shri Rajesh Shankar,
c/o The Registrar General, Jharkhand High Court, Ranchi.
2. The Secretary to the Governor, Jharkhand, Ranchi.
3. The Secretary to the Chief Minister, Jharkhand, Ranchi.
4. The Secretary to the Chief Justice, Jharkhand High Court, Ranchi.
5. The Chief Secretary, Government of Jharkhand, Ranchi.
6. The Registrar General, Jharkhand High Court, Ranchi.
7. The Accountant General, Jharkhand, Ranchi.
8. President's Secretariat, (CA.II Section), New Delhi
9. The President's Secretariat, (CA.II Section), New Delhi
10. PS to Principal Secretary to the Prime Minister, New Delhi.
11. Addl. Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg,
New Delhi.
12. PS to ML&J/PSO to Secretary (Justice)/JS(J.I)/DS(ANS)/US.II/S.O.(Desk).
13. Notification copy uploaded on the website of the Department of Justice,
Government of India, New Delhi at www.doj.gov.in.



(S. Vijay Gopal)

Under Secretary to the Government of India
Tel:2338 2978